## GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION LOK SABHA

#### **UNSTARRED QUESTION NO. 1024**

#### TO BE ANSWERED ON MARCH 02, 2016

#### **HOUSING FOR ALL**

No. 1024. SHRI BHOLA SINGH:

**SHRI AJAY MISRA TENI:** 

SHRI GOPAL SHETTY:

SHRI RAJESHBHAI CHUDASAMA:

**SHRIMATI RANJEET RANJAN:** 

**SHRI DEVENDRA SINGH BHOLE:** 

**SHRI NANA PATOLE:** 

**SHRI MAHEISH GIRRI:** 

**SHRI RAJENDRA AGRAWAL:** 

SHRI MALLIKARJUN KHARGE:

SHRI JYOTIRADITYA M. SCINDIA:

SHRI A.T. NANA PATIL:

**SHRI RAHUL KASWAN:** 

SHRI ASHOK MAHADEORAO NETE:

**SHRI ALOK SANJAR:** 

**SHRI TAMRADHWAJ SAHU:** 

SHRI KALIKESH N. SINGH DEO:

SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has delineated the definition and scope of the term 'Affordable Housing' under the Housing for All (Urban) Mission, beyond the criterion on interest subvention subsidy or incremental housing and if so, the details thereof;
- (b) whether there is a provision for mandatory Social Audit of housing projects undertaken by the States/Union Territories/Urban Local Bodiest and if not, the reasons therefor;
- (c) whether the Mission incorporates provisions for penalizing forced eviction in providing 'Affordable Housing in Partnership' on private land and if not, the reasons therefor;
- (d) the total number of low-cost houses lying vacant under the two existing housing schemes *viz.*, Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and the Rajiv Awas Yojana (RAY); and
- (e) the steps taken to allot the same to eligible persons expediently?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

- (a): The Pradhan Mantri Awas Yojana (Urban) Mission launched by the Government covers beneficiaries belonging to the Economically Weaker Section (EWS) and Lower Income Group (LIG). The EWS households are defined as households having an annual income up to Rs.3,00,000/- and LIG households are those having annual income between Rs.3,00,000 and up to Rs.6,00,000.
- (b): The PMAY (Urban) Mission guidelines provides for assisting State / UT Governments in undertaking social audit of the projects being implemented under the Mission. The social audit would be carried out by the State / UT Governments and Urban Local Bodies (ULBs), interalia, through credible technical, architectural and design institutes.

- (c): Land and Colonisation being State subjects, State / UT Governments are to provide encumbrance free land for projects under the Mission.
- (d) & (e): State-wise details of un-occupied houses under Jawaharlal Nehru Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY), as reported by the States / UTs, are as at Annexure.

Housing being a State subject, beneficiary identification and allotment of houses to eligible beneficiaries is the responsibility of the State / UT Governments.

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# State wise details of proposals for construction of houses accepted for central assistance under Pradhan Mantri Awas Yojana - PMAY(Urban)

(Rs in Crore)

SI. No.	Name of the State	No of Cities	No of Project	Project Cost	Central Assistance Accepted	Central Assistance Released (Projects)	EWS Houses
1	Andhra Pradesh	59	110	10,578.87	2,897.21	334.95	1,93,147
2	Bihar	40	40	526.50	199.73	-	13,315
3	Chhattisgarh	9	11	1,906.93	190.05	76.02	12,670
4	Gujarat	7	44	2,073.22	396.77	75.75	32,311
5	Jharkhand	38	38	732.89	303.59	50.00	20,239
6	Madhya Pradesh	16	17	1,514.69	288.62	115.45	19,241
7	Mizoram	8	8	205.72	154.29	8.18	10,286
8	Orissa	1	4	376.19	83.22	10.50	5,548
9	Rajasthan	19	23	1,385.02	184.61	37.53	12,307
10	TamilNadu	175	197	1,411.59	510.20	40.50	34,013
11	Telangana	63	144	4,868.66	1,207.22	61.74	80,481
12	Uttarkhand	1	2	154.31	6.96	-	464
13	West Bengal	108	108	3,032.48	1,123.20	88.85	74,880
(	Grand Total :-	544	746	28,767.07	7,545.65	899.46	5,08,902

## State/UT wise details of Un-occupied under JnNURM and RAY

as on 16th February 2016

OL N.	Name of the Otata UIT	Dwelling Units Un-occupied			
SI. NO.	Name of the State/UT	JnNURM	RAY	Total	
1	A&N Island	-	-	_	
2	Andhra Pradesh	24,611	-	24,611	
3	Arunanchal Pradesh	176	-	176	
4	Assam	-	-	-	
5	Bihar	-	25	25	
6	Chandigarh (UT)	577	-	577	
7	Chattisgarh	10,747	4	10,751	
8	D&N Haveli	48	-	48	
9	Daman & Diu	-	-	-	
10	Delhi	26,228	-	26,228	
11	Goa	-	-	-	
12	Gujarat	24,681	2,250	26,931	
13	Haryana	2,665	342	3,007	
14	Himachal Pradesh	476	-	476	
15	Jammu & Kashmir	-	-	-	
16	Jharkhand	994	285	1,279	
17	Karnataka	7,157	1,045	8,202	
18	Kerala	1,231	90	1,321	
19	Lakshdweep	-	-	_	
20	Madhya Pradesh	26,221	-	26,221	
21	Maharashtra	53,065	-	53,065	
22	Manipur	-	-	-	
23	Meghalaya	420	-	420	
24	Mizoram	954	6	960	
25	Nagaland	516	-	516	
26	Orissa	197	157	354	
27	Puducherry	709	-	709	
28	Punjab	4,133	-	4,133	
29	Rajasthan	-	4,503	4,503	
30	Sikkim	111	-	111	
31	TamilNadu	8,954	1,416	10,370	
32	Telangana	17,982	-	17,982	
33	Tripura	-	-	-	
34	Uttar Pradesh	15,446	251	15,697	
35	Uttrakhand	491	44	535	
36	West Bengal	1,273	89	1,362	
	Grand Total :-	2,30,063	10,507	2,40,570	

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7	Chattisgarh	10,747	4	10,751	
8	D&N Haveli	48	-	48	
9	Daman & Diu	-	-	-	
10	Delhi	26,228	-	26,228	
11	Goa	-	-	-	
12	Gujarat	24,681	2,250	26,931	
13	Haryana	2,665	342	3,007	
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19	Lakshdweep	-	-	_	
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